

**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**  
**DIRECTORATE GENERAL OF FOREIGN TRADE**

The Meeting **NC/5/MEET/Aug/202122/08** Dated 18.08.2021 actually held on 25.08.2021 for the licensing year 2021-22 to consider the cases under Para 4.04 (a) (i) of FTP 2015-20, Duty Exemption Schemes (Chapter-4) through video conferencing in Room no 102 Udyog Bhawan, under the Chairmanship of Shri S.B.S. Reddy, Addl. DGFT. The following officers were present:-

S. No.	Name of the representatives and their designation	Department
1.	Shri Kuldeep Singh, Asst. Director-I	O/o DC(MSME)
2.	Shri Ram Asrey Lal, Consultant	DGFT
3.	Shri Shaish Kumar, Consultant	DGFT
4.	Shri Manoj Kumar Meena, Dy. Director	DGFT

**Minutes for cases under Special Advance Authorization Scheme for Export of Articles of Apparel and Clothing Accessories**

**Minutes of Meeting No. NC/5/MEET/Aug/202122/08 dated 18.08.2021**

Case No.01			M/s. Shahi Exports Pvt. Ltd.	
Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021			F. No. HQRNORMAPPLY00141318/AM22	
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 17/07/2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:				
Sl. No.	Details of Export List	Qty	Details of import item	Qty Recommended
01	GIRLS TOP (Style No. GWS00002) MADE OF 100% COTTON WOVEN DENIM FABRIC GSM 288 (Tolerance +/- 10%)	11640 (Nos.)	100% COTTON WOVEN DENIM FABRIC GSM 288 (Tolerance +/- 10%)	3241 Sq. Mtr.
02	GIRLS SHORTS (Style No. GWS00002) MADE OF 100% COTTON WOVEN DENIM FABRIC GSM 288 (Tolerance +/- 10%)	11640 (Nos.)	100% COTTON WOVEN DENIM FABRIC GSM 288 (Tolerance + /- 10%)	13037 Sq Mtr.
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill. RA concerned may take necessary action subject to compliance of other usual conditions.				

  
मनोज कुमार मीणा / MANOJ KUMAR MEENA  
उप-निदेशक / Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India



<b>Case No.02</b>	<b>M/s. BHARAT SILKS</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00163657/AM22</b>

**Decision:** M/s. BHARAT SILKS (SPL) vide their application dated 16.08.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Full Sleeve Shirts Style No. (1) A1787-0000 (2) A1787-0001 (3) A1787-0003 (4) A1787-0006 (5) A1787-0007 Made of 100%, Cotton Yarn Dyed Fabric, 135 GSM (Tolerance + /- 10%)	34000 (Nos.)	100%, Cotton Yarn Dyed Fabric, 135 GSM Width 147 CMS (Tolerance + /- 10%)	108956 Sq. Mtr.
Ladies Full Sleeve Shirts Style No. 1) A2021-0000 2) A2021-0002 Made of 100%, Cotton Yarn Dyed Fabric, GSM 135 (Tolerance + /- 10%)	6000 (Nos.)	100%, Cotton Yarn Dyed Fabric, GSM 135 Width 147 CMS (Tolerance + /- 10%)	19756 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.03</b>	<b>M/s. Shahi Exports Pvt. Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00144563/AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 22.07.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Shirt Full Sleeve (Style No.102418) Made of 60% Polyester 40% Cotton Dyed Woven Fabric GSM 170 (Tolerance + /- 10%)	15820 (Nos.)	60% Polyester 40% Cotton Dyed Woven Fabric GSM 170 (Tolerance + /- 10%)	62963 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.



<b>Case No.04</b>	<b>M/s. Shahi Exports Pvt. Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00145086/AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 22.07.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Sl.No.	Details of Export List	Qty	Details of import item	Qty Recommended
01	GIRLS TOP (Style No. GWS00004) Made of 98% cotton 2% Spandex Woven Dyed Fabric GSM 240 (Tolerance + /- 10%)	6480 (Nos.)	98% cotton 2% Spandex Woven Dyed Fabric GSM 240 (Tolerance + /- 10%)	2138 Sq. Mtr.
02	GIRLS SHORTS (Style No. GWS00004) Made of 98% cotton 2% Spandex Woven Dyed Fabric GSM 240 (Tolerance + /- 10%)	6480 (Nos.)	98% cotton 2% Spandex Woven Dyed Fabric GSM 240 (Tolerance + /- 10%)	7905 Sq. Mtr.
03	GIRLS TOP (Style No. GWS00004) Made of 98% cotton 2% Spandex Woven Printed Fabric GSM 240 (Tolerance + /- 10%)	8240 (Nos.)	98% cotton 2% Spandex Woven Printed Fabric GSM 240 (Tolerance + /- 10%)	2742 Sq. Mtr.
04	GIRLS SHORTS (Style No. GWS00004) Made of 98% cotton 2% Spandex Woven Printed Fabric GSM 240 (Tolerance + /- 10%)	8240 (Nos.)	98% cotton 2% Spandex Woven Printed Fabric GSM 240 (Tolerance + /- 10%)	10053 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.05</b>	<b>M/s. Shahi Exports Pvt. Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00150189/AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 29.07.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:



Sl. No.	Details of Export List	Qty	Details of import item	Qty Recommended
01	Ladies Jacket (Style No.344J2419) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + /- 10%)	4100 (Nos.)	98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + /- 10%)	11070 Sq. Mtr.
02	Ladies Jacket (Style No.344J2419) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 365 (Tolerance + /- 10%)	4460 (Nos.)	98% Cotton 2% Elastane Denim Woven Fabric GSM 365 (Tolerance + /- 10%)	12042 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.06</b>	<b>M/s. Gokaldas Exports Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00031095/AM22</b>
<b>Decision:</b> M/s. Gokaldas Exports Ltd. vide their application dated 02/05/2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide e-mail dated 18.08.2021 that to meet the buyer delivery on schedule they cleared the fabric on Duty payment and executed the Export. The committee went through the details submitted in this case and decided to close the case. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.07		M/s. Shahi Exports Pvt. Ltd.	
Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021		F. No. HQRNORMAPPLY00150521/AM22	
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 30.07.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
<b>Details of Export List</b>	<b>Qty</b>	<b>Details of import item</b>	<b>Qty Recommended</b>
Ladies Jacket (Style No.344J2405) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356 and 98% Cotton 2% Elastane Denim Woven Fabric GSM 365 (Tolerance + /– 10%)	8610 (Nos.)	98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance +/– 10%)	12742 Sq. Mtr.
		98% Cotton 2% Elastane Denim Woven Fabric GSM 365 (Tolerance +/– 10%)	11106 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description



should be declared in full including style number in shipping bill.  
RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.08</b>	<b>M/s. Gokaldas Exports Ltd. (SPL)</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00031096/AM22</b>
<b>Decision:</b> M/s. Gokaldas Exports Ltd. vide their application dated 02/05/2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has informed vide e-mail dated 18.08.2021 that to meet the buyer delivery on schedule they cleared the fabric on Duty payment and executed the Export. The committee went through the details submitted in this case and decided to close the case. RA concerned may take necessary action subject to compliance of other usual conditions.	

Case No.09	M/s. Shahi Exports Pvt. Ltd.								
Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021	F. No. HQRNORMAPPLY00151679/AM22								
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 31.07.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:									
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr><tr><td>Mens Shorts (STYLE No. 103652) made of 98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)</td><td>187120 (Nos.)</td><td>98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)</td><td>344300 Sq. Mtr.</td></tr></table>	Details of Export List	Qty	Details of import item	Qty Recommended	Mens Shorts (STYLE No. 103652) made of 98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)	187120 (Nos.)	98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)	344300 Sq. Mtr.	<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>
Details of Export List	Qty	Details of import item	Qty Recommended						
Mens Shorts (STYLE No. 103652) made of 98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)	187120 (Nos.)	98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)	344300 Sq. Mtr.						

<b>Case No.10</b>	<b>M/s. Shahi Exports Pvt. Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00047426/AM22</b>
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 21.05.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and noted that firm has appeared before NC for personal hearing through VC. After detailed deliberation, committee decided to ask the firm to furnish the sample of export product (Style no 40226UB). The case stands for deferred and relisting in next meeting.	

<b>Case No. 11</b>	<b>M/s. Shahi Exports Pvt. Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00153084/AM22</b>
<b>Decision:</b> M/s. Shahi Exports Pvt. Ltd. vide their application dated 03.08.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:	

  
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उप निदेशक / Deputy Director  
विदेश व्यापार महानिदेशालय  
D.G.F.T.  
वाणिज्य विभाग / Deptt. of Commerce  
भारत सरकार / Govt. of India



Details of Export List	Qty	Details of import item	Qty Recommended
Mens Trouser (STYLE NO 103159) Made of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance +/- 10%)	6200 (Nos.)	59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric, GSM 271 (Tolerance +/- 10%)	13826 Sq. Mtr.
		95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance +/- 10%)	4836 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.12</b>	<b>M/s. Shahi Exports Pvt. Ltd.</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00137789/AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 13.07.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Shorts (STYLE No. 103652) made of 98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)	72750 (Nos.)	98%, Cotton, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 285 (Tolerance +/- 10%)	133860 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

<b>Case No.13</b>	<b>M/s. A.P.D. Exports (SPL)</b>
<b>Meeting No. NC/5/MEET/Aug/202122/08 Dt. 18.08.2021</b>	<b>F. No. HQRNORMAPPLY00154322/AM22</b>

**Decision:** M/s. Shahi Exports Pvt. Ltd. vide their application dated 05.08.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Sl. No.	Details of Export List	Qty	Details of import item	Qty Recommended
01	Gents Half Sleeve Shirt (Style No.16595) Made of 91% Polyester 9% Elastane Yarn Dyed Woven Fabric GSM 102 (Tolerance +/- 10%)	3000 (NOS.)	91% Polyester 9% Elastane Yarn Dyed Woven Fabric GSM 102 (Tolerance +/- 10%)	8910 Sq. Mtr @ 2.97 Sq. Mtr./Pc

02	Gents Half Sleeve Shirt (Style No.16595) Made of 92% Polyester 8% Elastane Dyed Woven Fabric GSM 115 (Tolerance + /- 10%)	3000 (NOS.)	92% Polyester 8% Elastane Dyed Woven Fabric GSM 115 (Tolerance +/- 10%)	8910 Sq. Mtr @ 2.97 Sq. Mtr./Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.



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